

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

(IB)-356(ND)/2017

IN THE MATTER OF:

M/s RidhiSidhi

Vs.

M/s BTM Industries Ltd.

SECTION

Under Section 9 IBC 2016

Coram:

R.VARADHRAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

.....PETITIONER

.... RESPONDENT

Order delivered on 19.07.2018

For the Petitioner/Applicant :

For the Respondent :

ORDER

Learned counsel for the parties are present. Due to paucity of time, the matter was not able to be taken up. Hence, the same is adjourned to 30.07.2018.

—Sd—

(V.K.SUBBURAJ)
MEMBER (TECHNICAL)

Varinder Kumar

—Sd—

(R. VARADHARAJAN,
MEMBER (JUDICIAL)